

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "H" NEW DELHI

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER

AND

Dr. B.R.R. KUMAR, ACCOUNTANT MEMBER

आ.अ.सं./I.T.A No. 265/Del/2022

निर्धारणवर्ष/Assessment Year : 2019-20

Bina Gupta, H-48, Rohtak Road, Udyog Nagar, New Delhi - 110 041.	<u>बनाम</u> Vs.	Assessing Officer, Ward : 45 (1), New Delhi.
PAN No. AAKPG7653D		
अपीलार्थी/ Appellant		प्रत्यर्थी/ Respondent

निर्धारितकीओरसे / Assessee by :	Shri B. K. Anand, C. A.;
राजस्वकीओरसे / Department by	Shri B. S. Anand, Sr. D. R.;

सुनवाईकीतारीख/ Date of hearing :	11.04.2023
उद्घोषणाकीतारीख/ Pronouncement on :	11.04.2023

आदेश / ORDER

PER C. N. PRASAD, J.M.

1. This appeal is filed by the assessee against the order of the Ld. Commissioner of Income Tax (Appeals) New Delhi

[hereinafter referred to CIT (Appeals)]/National Faceless Appeal Centre [NFAC] dated 14.12.2021 for the Assessment Year 2019-20.

2. The Id. Counsel for the assessee vide letter of even date seeks liberty of the Tribunal to withdraw the present appeal.

3. The Id. DR has no objection.

4. In view of the submissions of the Id. Counsel for the assessee in his letter dated 11.04.2023 we permit the assessee to withdraw the appeal filed before the Tribunal. Accordingly the appeal is dismissed as withdrawn.

Order pronounced in the open court on : 11/04/2023

Sd/-
(B.R.R. KUMAR)
ACCOUNTANT MEMBER

Sd/-
(C. N. PRASAD)
JUDICIAL MEMBER

Dated : 11/04/2023

MEHTA

Copy forwarded to :

1. Appellant;
2. Respondent;
3. CIT
4. CIT (Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi.

Date of dictation	11.04.2023
Date on which the typed draft is placed before the dictating member	11.04.2023
Date on which the typed draft is placed before the other member	11.04.2023
Date on which the approved draft comes to the Sr. PS/ PS	11.04.2023
Date on which the fair order is placed before the dictating member for pronouncement	11.04.2023
Date on which the fair order comes back to the Sr. PS/ PS	11.04.2023
Date on which the final order is uploaded on the website	11.04.2023
Date on which the file goes to the Bench Clerk	11.04.2023
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	